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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM


PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

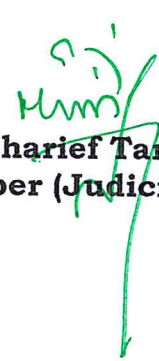
APPLICATION NUMBER :
PETITION NUMBER : TCP/19/ (IB)/2017
NAME OF THE PETITIONER(S) : SANDHYA MEHTA
NAME OF THE RESPONDENT(S) : ROYAL SPLENDOUR DEVELOPERS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The counsel for the petitioner submitted that the petitioner could not make compliance with the provisions of Section 9 (3) (b) and (c) of the I & B Code, 2016. The Petition abates, the same is dismissed with a liberty to the Petitioner to file afresh, if so advised.


(S. Vijayaraghavan)
Member (Technical)
HV


(Ch. Md. Sharief Tariq)
Member (Judicial)